1	2	3	4
58.	U.K.	26	2000 to 2011
59.	U.S.A.	22	2001 to 2011
60.	Uganda	01	2010
	Total	226	

Internal security to private sector companies

†2370. SHRI RAVI SHANKAR PRASAD: SHRI RAMCHANDRA PRASAD SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is a proposal to assign the responsibility of internal security to the private sector companies;

(b) if so, the draft of the proposal; and

(c) the reasons which have driven Government to move the said proposal so as to bring it to effect?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (c) As per available information, no proposal to assign the responsibility of internal security to the Private Sector companies is under consideration with the Government.

However, private security agencies are allowed to provide security services to any industrial or business undertaking or a company or any other person or property within the provisions of the Private Security Agencies (Regulation), Act, 2005.

Financial assistance to M.P. for relief to farmers

†2371. SHRI PRABHAT JHA:

SHRI RUDRA NARAYAN PANY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that financial assistance has been sought by the Madhya Pradesh Government to provide immediate relief to the farmers of the State affected by natural calamity;

(b) if so, the details thereof and whether financial assistance has been declared by Government; and

(c) if not, the reasons therefor?

[†]Original notice of the question was received in Hindi.